IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

(IB)-377(ND)/2017

In the matter of:

M/s. Pawar Enterprises

....PETITIONER

Vs.

M/s. Unitech. Limited

... RESPONDENT

SECTION:

Under Section 9 of (IBC)

Order delivered on 04.10.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner For the Respondent : Mr. Zakir Hussain, Advocate

: Ms. Rishika Katyal, Advocate

ORDER

Learned Counsel for the petitioner is present. Ms. Rishika Katyal, Advocate who has appeared on behalf of the respondent Company in CP No.246/ND/2017 represents that she will take instructions in regard to this petition from the respondent Company and will accordingly report to this Tribunal.

Post the matter for the said purpose on 12.10.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 04.10.2017